NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.61/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Shri Madhukant S. Gupta V/s.

M/s. Bombay Cranes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Chin Mayee Ghay Advocate Chipm
for Petitioner

2. Shardul Singh Advocate for Respondent No.

1 to 7

Order

C.P. No. 61/397-398/CLB/MAH/2011

Dated: 23.09.2016

- 1. An adjournment is sought by the Petitioner. Adjournment granted.
- 2. By consent C.P. now listed for final hearing on 22.11.2016
- 3. Duly communicated to both the sides.

Sd/-

Shri M.K. Shrawat Member (Judicial)